

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 898  
TO BE ANSWERED ON 07.02.2024**

**Allocation of coal**

**898. SHRI JASBIR SINGH GILL:**

Will the Minister of *COAL* be pleased to state:

(a) whether there is any issue in distribution of coal from Pacchwara Coal Mine in Jharkhand allocated to Punjab and if so, the details thereof; and

(b) the steps taken/being taken to enhance the coal supply to Punjab to meet its energy demand and the time by which it will be implemented?

**ANSWER**

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)**

a) Pacchwara Central coal mine was allocated to Punjab State Power Corporation Limited (PSPCL) in the year 2015 for captive usage at their three End Use Plants viz. Guru Gobind Singh Super Thermal Plant, Guru Hargo Thermal Plant and Guru Nanak Deb Thermal Plant with consolidated capacity of 2640 MW. As regards coal distribution to any of these specified End Use Plants, there is no issue reported.

b) In addition to allocation of Pacchwara Central Coal Block with a capacity of 7 MT per annum, with an aim to stabilize/augment the coal supply to Punjab to meet its energy demand, following steps are taken:

- i. To help build up adequate stock at the powerhouse ends, Coal India Limited has also made an additional offer of 4.05 MT to PSPCL under Rail-cum-Road (RCR) mode in FY 2023-24.
- ii. To address the issues of coal supplies to Power Sector, an Inter-Ministerial Sub Group comprising of representatives from Ministry of Power, Ministry of Coal, Ministry of Railways, Central Electricity Authority (CEA), Coal India Limited and Singareni Collieries Company Limited meet regularly to take various operational decisions to enhance supply of coal to thermal power plants as well as for meeting any contingent situations relating to Power Sector including to alleviate critical coal stock position in power plants.
- iii. Besides, an Inter-Ministerial Committee (IMC) has been constituted comprising of Chairman, Railway Board; Secretary, Ministry of Coal; Secretary, Ministry of Environment, Forest and Climate Change and Secretary, Ministry of Power; to monitor augmentation of coal supply and power generation capacity. Secretary, Ministry of New and Renewable Energy and Chairperson, CEA are co-opted as Special Invitees as and when required by the IMC.

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